

## **SUPREME COURT OF INDIA**

This file relates to the proposal for appointment of following nine Additional Judges of the Punjab & Haryana High Court, as Permanent Judges of that High Court:

1. Mr. Justice Harminder Singh Madaan
2. Mr. Justice Raj Shekhar Attri
3. Mr. Justice Gurvinder Singh Gill
4. Mr. Justice Arvind Singh Sangwan
5. Mr. Justice Rajbir Sehrawat
6. Mr. Justice Anil Kshetarpal
7. Mr. Justice Avneesh Jhingan
8. Mr. Justice Mahabir Singh Sindhu
9. Mr. Justice Sudhir Mittal

The Collegium of the Punjab & Haryana High Court vide Minutes dated 8<sup>th</sup> August, 2018 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court. The above recommendation has the concurrence of the Governments of Punjab and Haryana.

In order to ascertain suitability of the above-named Additional Judges for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Punjab & Haryana High Court. Copies of letters of their opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26<sup>th</sup> October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

For purpose of assessing merit and suitability of the above-named recommendees for appointment as Permanent Judges, we have carefully scrutinized the material placed on record, including certain complaints against some of the abovenamed recommendees and the observations made by the Department of Justice in the file. Having regard to the above, the Collegium finds Mr. Justices (1) Harminder Singh Madaan, (2) Raj Shekhar Attri, (3) Gurvinder Singh Gill, (4) Arvind Singh Sangwan, (5) Rajbir Sehrawat, (6) Anil Kshetarpal, (7) Avneesh Jhingan, (8) Mahabir Singh Sindhu, and (9) Sudhir Mittal, Additional Judges, suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that Mr. Justices (1) Harminder Singh Madaan, (2) Raj Shekhar Attri, (3) Gurvinder Singh Gill, (4) Arvind Singh Sangwan, (5) Rajbir Sehrawat, (6) Anil Kshetarpal, (7) Avneesh Jhingan, (8) Mahabir Singh Sindhu, and (9) Sudhir Mittal, Additional Judges, be appointed as Permanent Judges of the Punjab & Haryana High Court against the existing vacancies.

( Ranjan Gogoi ), C.J.I.

( Madan B. Lokur ), J.

( Kurian Joseph ), J.

November 22, 2018.

